

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 739**  
TO BE ANSWERED ON 07.02.2017

**Pet Business**

739. SHRI A. T. NANA PATIL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has formulated any plan to regulate the growing pet business which is mushrooming with little or no accountability;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to put a regulatory framework in place for the pet business including defining space requirements for various pets kept in pet shops in order to protect these animals from cruelty?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ANIL MADHAV DAVE)

(a) to (c) Government has notified the draft Prevention of Cruelty to Animals (Pet Shop Rules), 2016 on 16.12.2016. These rules have been notified for regulating the pet shops and associated activities necessary for preventing cruelty inflicted on animals kept in pet shops, if any. The Rules also include provision for space requirement.

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